

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 102**  
**CP-117(ND)/2024**

**IN THE MATTER OF:**

Lakshmi narayanan Bhuvneswari Shaaran .... Petitioner/Applicant  
Vs.  
Inventphile Ventures Private Limited .... Respondent

**Order u/S. 241-242 of Companies Act, 2013**

**Order delivered on 08.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Aditya Kumar, Mr. Parv Verma, Advs.  
For the Respondent :

**ORDER**

Ld. Counsel appearing for the Petitioner has submitted that a similar matter i.e. CP-23/2024 is pending before the Court No. 2 and he would take steps to file a transfer petition.

List the matter **on 23.09.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Ajay

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**